

BEFORE THE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE, BENCH AT PUNE

Original Application No.112 /2023

01. MR. MAHESH SHANKARLAL SHANKARPELLI
Age: 52 years, Occupation: Social work
Add: Galli No.1, Ma Durga Niwas,
near Vitthal Rukmai Temple, Shastri Colony,
Sillod, Aurangabad-431112
Mob no. 8484999888
Email: mahesh.s.pelli@gmail.com
02. MR. SANJAY MANIKRAO NIKAM
Age: 45 years, Occupation: Social Work
Add: Near Gajanan Maharaj Temple,
At Kotnandra, Post- Talni, Taluka- Sillod,
District- Aurangabad- 431112
Mob No. 9765909154
Email: sn9630924@gmail.com

...APPLICANTS

Vs

01. CHIEF OFFICER
Sillod Municipal Council, Aurangabad
Sillod Municipal Council, Taluka Sillod,
District- Aurangabad-431112
Contact No. - 02430-222467
Email: - cosillod@gmail.com
02. DISTRICT COLLECTOR, AURANGABAD
V8VQ+G5V, Alamgir Colony,
Maulana Azad Research Centre Rd,
Collector Office Campus, Aurangabad, 431003
Contact No.: 02402331200
Email:-collector.aurangabad@maharashtra.gov.in
03. SUB-DIVISIONAL OFFICER, SILLOD
Behind Sillod Municipal Council, Mondha Road,

TESTED BY ML

Adv. Sachin K. Dhakre
NOTARY GOVT. OF INDIA

No. 1523 Sillod-431112



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Sillod, Aurangabad-431112
 Contact No.: 02430-222172
 Email:-sdmsilld@gmail.com

04. TEHSILDAR, SILLOD
 Near Sillod Bus stand, Teshil office Sillod,
 Aurangabad -431112
 Contact: 02430-222029
 Email: - tahashildarsillod@gmail.com
05. MINISTRY OF REVENUE AND FOREST,
 STATE OF MAHARASHTRA
 THROUGH PRINCIPAL SECRETARY
 Mantralaya, Mumbai-400032
 Contact: 22024588
 Email: - psec.revenue@maharashtra.gov.in
06. MINISTRY OF ENVIROMENT AND FOREST
 THROUGH SECRETARY
 Indira Paryavaran Bhawan Jorbagh Road,
 New Delhi — 110 003
 Contact: 01 1-20819308, 011-20819408
 Email: - secy-moef@nic.in
07. MAHARASHTRA POLLUTION CONTROL BOARD
 Through its Chairman
 Kalpataru Point, 3rd and 4th floor,
 Opp. PVR Theatre, Sion (E), Mumbai-400 022
 Contact: - 022 240 42418
 Email: - chairman@mpcb.gov.in
08. CENTRAL POLLUTION CONTROL BOARD
 Through its Chairman
 Parivesh Bhavan, CBD-Cum Office Complex,
 East Arun Nagar,
 Delhi-110032
 Contact - +91 11 22391035
 E-mail: - ecb.cpeb@nic.in



ATTESTED BY MR.

Adv. Sachin K. Dhakre
 NOTARY GOVT. OF INDIA



(page No.3)

09. DISTRICT MINING OFFICER, AURANGABAD
 Alamgir Colony, Maulana Azad Research Center Road,
 Collector office Campus,
 Aurangabad -431003
 Contact: - 9430829179 / 02402334501
 Email: - dmo2016.aurangabad @ gmail.com

Respondent no.9 added and amendment
 carried out as per the Order of the
 Hon'ble NGT(WZ), Pune in LA. no, 199/2023
 dated 15/09/2023
 Adv. for Applicants

...RESPONDENTS

AFFIDAVIT

I, Sayyed Rafiq Sayyed Kankar, Chief Officer, Sillod
 Municipal Council, Sillod, Tal. Sillod, Dist. Chh. Sambhajinagar
 (Aurangabad), do hereby state on solemn affirmation as follows:

1. I say that I am the Respondent No.1 in the above Original Application. Nothing in this Affidavit be treated as admission of something stated in the Original Application unless it is clarified, explained or otherwise answered. I may be permitted to file further Affidavit if the circumstances so require.
2. At the outset, I say that, I am law-abiding officers and I function independently. It is denied that I have the support of local MLA Abdul Sattar, who is also a Cabinet Minister.



ATTESTED BY MR.

Sachin K. Dhakre
 Adv. Sachin K. Dhakre
 NOTARY GOVT. OF INDIA

Reg No. 1622F Sillod-431003 IM S

permitted Gut. The said order dated 27.4.2023 is at ANNEXURE 'R-3' .

- 4. I say that after handing over the possession of allotted gut numbers, measurement of the excavated material was carried out. It revealed that, the excavation that was carried out was less than what was permitted. I have not committed breach of any of the conditions, subject to which mining permission was given. The documents produced by the Applicants are not reliable. This is clear from the Affidavit of the Tahsildar, Sillod.
- 5. In the light of the above, it is not necessary to appoint the Expert Committee and the Original Application may be dismissed with cost.

Hence, this Affidavit.

Place: Pune

Date: /12/2023

Deponent


 Sayyed Rafiq Sayyed Kankar,
 Chief Officer,
 Sillod Municipal Council



ATTESTED BY MR.


 Adv. Sachin K. Dhakre
 NOTARY GOVT. OF INDIA

Commission No. 431112/11



VERIFICATION

I, Sayyed Rafiq Sayyed Kankar, Chief Officer, Sillod Municipal Council, Sillod, Tal. Sillod, Dist. Chh. Sambhajinagar (Aurangabad), do hereby state on solemn affirmation that whatever stated in the above, is based upon the information derived from the official records, which I believe to be true and correct.

Solemnly affirmed here at _____ on this ___ day of December month of the year 2023

AFFIANT

Sayyed Rafiq Sayyed Kankar,
Chief Officer,
Sillod Municipal Council

Identified by me

Advocate



SOLEMN AFFIRMATION
Solemnly affirmed before me
by Smt. _____
_____ District _____
Who identified by _____
Whom he/she personally knows.

ATTESTED BY ME

Sachin K. Dhakre
Adv. Sachin K. Dhakre
NOTARY GOVT. OF INDIA
Reg. No. 1627F Sind-43112 (M.S.)